



Government of Jammu and Kashmir
Civil Secretariat, Home Department

Notification

Srinagar the 28th July, 2016.

SRO 246 ,- In exercise of the powers conferred by clause (c) of sub-section (1) of section 4 of the Jammu and Kashmir Special Security Group Act, 2000, the Government hereby notifies that Mr. Tasadduq Mufti shall be brought under the cover of Special Security Group with immediate effect and till further orders.

By order of the Government of Jammu & Kashmir.

Sd/-

(R.K.Goyal), IAS

Principal Secretary to Government
Home Department

No: Home/ISA/2016/139/

Dated: 28.07.2016

Copy to the:-

1. Director General of Police, J&K, Srinagar. This has reference to his note vide No. CB/S-PP/2016-3119 dated 05.07.2016 on the subject.
2. Principal Secretary to Hon'ble Chief Minister.
3. Addl. Director General of Police, Security, J&K, Srinagar.
4. Commissioner Secretary to Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
5. Director, SSG, J&K.
6. Private Secretary to Chief Secretary.
7. Private Secretary to Principal Secretary to Government, Home Department.
8. Stock file.

(Mushtaq Ahmad) KAS

Deputy Secretary to the Government
Home Department